

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 153 OF 2020

Sudesh Narayan Gaonkar

..... Petitioner

*V e r s u s*

Director of Mines & Geology & Ors.

..... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.

Mr. Pravin Faldessai, Standing Counsel for the Union of India.

Mr. D.Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondent nos.1 to 6.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 16<sup>th</sup> September, 2020

P.C.

1. Heard Ms. Norma Alvares, learned Counsel for the petitioner.
2. For the present, we post this matter for further consideration on 22.09.2020. On this date, the learned Advocate General to make his

submissions on the issue of restoration of the website and dispose off the applications pending before the District Mineral Foundation.

3. We also direct the Union of India to file a response to the challenge to circular dated 28.03.2020 (Annexure 16) to this petition. Such response to be filed within two weeks from today. However, now the matter is posted on 22.09.2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*